GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †926

TO BE ANSWERED ON THE 24TH JULY, 2018 / SHRAVANA 2, 1940 (SAKA)

RELIEF FOR FLOOD AND NATURAL DISASTER

†926. SHRI BHARAT SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has formulated any scheme to provide immediate relief for deaths due to flood and natural disasters in the country so that financial assistance may be provided to families of victims directly; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (b): The Government of India had issued revised norms of assistance under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) on 8th April 2015, which is available on the Ministry of Home Affairs website: www.ndmindia.nic.in.

In the case of loss of human lives, the extant norms provides exgratia payment to the families of deceased persons @ Rs. 4.00 lakh per deceased. As per guidelines of SDRF/NDRF all individual beneficiary-oriented assistance are required to be disbursed only through bank accounts of the beneficiary.
